

ITEM NO.4 Court No.1 (Video Conferencing) SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition (Civil) No(s).85/2021

TAHAMINA KHATUN & ORS. Petitioner(s)

VERSUS

UNION OF INDIA & ORS. Respondent(s)

(FOR ADMISSION and IA No.8937/2021-EX-PARTE AD-INTERIM RELIEF and
IA No.8939/2021-EXEMPTION FROM FILING O.T. and IA No.8938/2021-
APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-03-2021 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE S. RAVINDRA BHAT

For Petitioner(s) Ms. Jayshree Satpute , Adv.
Ms. Tripti Poddar, Adv.
Mr. Prasanna S., AOR

For Respondent(s) Mr. Pukhrambam Ramesh Kumar, Adv
Ms. Anupama Ng., Adv.
Mr. Karun Sharma, Adv

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable four weeks.

No interim relief.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR